

Impact of Operation Bajrang

332. SHRI INDRAJIT GUPTA:
SHRI ASHOK ANANDRAO
DESHMUKH:
SHRI J. CHOKKA RAO:
SHRI PRAKASH V. PATIL:

Will the PRIME MINISTER be pleased to state:

(a) the number of suspected United Liberation Front of Assam (ULFA) activists arrested/killed since "Operation Bajrang" was launched on November 27, 1990, their details and their connection with the organisation;

(b) the steps taken by the Government to curb their activities;

(c) the details of arms and ammunition recovered during the period;

(d) the number of military personnel/policemen killed during the operation; and

(e) the impact of the operation Bajrang on the law and order situation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) 2554 arrested have been made by both Army and Police since "Operation Bajrang" till 20.2.91 and 5 suspected United Liberation Front of Assam (ULFA) activists have been killed.

(b) The entire State of Assam has been declared as disturbed area and the Army has been deployed to aid the civil authorities to deal with the situation. The ULFA has been declared unlawful.

(c) 924 weapons have been recovered till 19.2.91 which include SBBL Guns, DBBL

Guns, rifles AK-47, pistols, cartridges, grenades etc.

(d) 3 (2 military and 1 police personnel) killed during "Operation Bajrang".

(e) There is general improvement in the law and order situation in Assam.

March by BJP to Srinagar

333. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the proposed massive march of the BJP to Srinagar to unfurl National Flag there on June 23;

(b) if so, the reaction of the Government to the proposed march; and

(c) the steps being taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). Necessary administrative measures will be taken at the appropriate time to avoid any untoward incident.

Memorandum of Demands from Anganwadi Women Workers Association

334. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any memorandum of demands